नीति में निर्धारित मार्गदर्शी सिद्धांतों के अध्याधीन-लाइसेंस की अपेक्षा के बिना कताई एकक स्थापित करने के लिये स्वतंत्र हैं।

कपड़ा मिलों की सूत उत्पादन क्षमता

4081. डा० जिनेन्द्र कुमार जैन :
श्री राम जेठमलानी :

क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रीय वस्त्र निगम के अन्तर्गत कार्यरत मिलों में सूत का उत्पादन किया जाता है;

(ख) यदि हां, तो इन मिलों की सूत उत्पादन की वार्षिक स्थापित क्षमता कितनी है ;

(ग) क्या इन मिलों की स्थापित क्षमता का पूरी तरह से इस्तेमाल किया जाता है ; और

(घ) यदि नहीं, तो वर्ष 1990-91, 1991-92 और 1992-93 में कितने सूत का उत्पादन किया गया और कितने प्रतिशत उत्पादन क्षमता का उपयोग किया गया ?

वस्त्र मंत्रालय के राज्य मंत्री (श्री जी० वेंकट स्वामी : (क) जी, हां।

(ख) वर्ष 1991-92 के दौरान यार्न उत्पादन के संबंध में एन०टी०सी० मिलों की स्थापित क्षमता 37.34 लाख तकुए थी।

(ग) जी, नहीं।

(घ) वर्ष 1990-91 से 1992-93 (अनन्तिम) तक की अवधि के दौरान एन०टी०सी० मिलों द्वारा निर्मित यार्न के ब्यौरे और उपयोग में लाई गई क्षमता का प्रतिशत नीचे दिया गया है:-

वर्ष	कुल यार्न उत्पादन कि०ग्रा०	क्षमता उपयोग (%)
1990-91	173.95	66.2
1991-92	159.42	60.5
1992-93 (अनन्तिम)	117.00	47.5

Area based projects for welfare of handloom weavers

4082. SHRI FARMESHWAR KUMAR AGARWALLA: Will the Minister of TEXTILES be pleased to refer to answer to Unstarred Question 2429 given in the Rajya Sabha on the 15th March, 1993 and state;

(a) whether Government propose to promote area-based project specific programme for the welfare of weavers and for development of identified handloom products;

(b) if so, the details of such programme and the areas identified for purpose; and

(c) the number of weavers likely to be benefitted under the programme, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) Yes, Sir

(b) Projects are sanctioned under Project Package Scheme on receipt of comprehensive and viable proposals from the State Governments. Such projects may have one or more of the following objectives, namely, development of a particular product benefit a particular area and benefit a particular target group. This is an on go-mg Scheme. So far under the Scheme , projects have been sanctioned in the

States of Assam, Orissa, Rajasthan, Bihar, Kerala and Tamil Nadu besides supporting on. going projects in the States of Rajasthan, Uttar Pradesh, Karnataka, Himachal Pradesh and Manipur. Apart from these schemes funds have been sanctioned under Integrated Hadloom Village Development Scheme during last year and current year for the States of Assam, Orissa Karnataka, Maharashtra, Uttar Pradesh, Madhya Pradesh, Rajasthan, Manipur and Tamil Nadu.

(c) About 50,000 families under the scheme of "Project Package"' and about 10,000 families under the scheme of Integrated Handloom Village Development are likely to be benefitted during the Eighth Five Year Plan.

वस्त्र उद्योग कामगारों द्वारा हड़ताल

4083. श्री सोमपाल : क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वस्त्र उद्योग के कामगारों ने दिसम्बर, 1992 में हड़ताल की थी ;

(ख) यदि हां, तो उक्त हड़ताल के क्या कारण थे ; और

(ग) कामगारों की मांगों पर सरकार की क्या प्रतिक्रिया है ?

वस्त्र मंत्रालय के राज्य मंत्री (श्री जी० वेंकट स्वामी) : (क) जी, हां ।

(ख) और (ग) हड़ताल के कारणों में मजदूरियों का संशोधन, मंहगाई भत्ता और आवास किराया भत्ता बढ़ाने की मांग, वेतन वृद्धि की दर बढ़ाने (जिसमें सेवा के प्रत्येक पांच वर्ष के लिये एक वेतन वृद्धि का प्रावधान हो) मूल वेतन के 10 प्रतिशत की दर से भविष्य निधि अंशदान, कामगार पेंशन योजना शुरू करना, सभी स्थाई रिक्त पदों को भरना आदि थे ।

त्रिपक्षीय वार्ताओं के दौरान हुये करार के फलस्वरूप हड़ताल समाप्त कर दी गई ।

Scheme for modernisation of handloom

4084. SHRI KRISHAN LAL SHARMA; Will the Minister of TEXTILES *be* pleased to state-.

(a) whether Government propose to implement a new scheme for modernisation of handlooms;

(b) if so, the details of scheme and the progress made as a result thereof;

(c) whether it is also a fact that the scheme has given a boost to the production of handlooms and its exports and if so, to what extent; and

(d) whether it is also a fact that the scheme has benefitted the handloom weavers and if so, what is the number thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) The Government is already implementing a scheme for modernisation of handlooms.

(b) The per loom assistance for , modernisation of looms is Rs. 4,000/-for ordinary loom, Rs. 8,000/- for Jacquard/Broad loom and Rs. 2,500/-for purchase of accessories. The Central and the State Governments are sharing the assistance equally. During the year 1992-93, a provision of Rs. 240.00 lakhs under the scheme has been made.

(c) Yes, Sir, the scheme of moder- nisation of looms has led to increase in production and value addition in exports of handloom made products.

(d) Approximately, 16000 handlooms in the country are expected to be benefitted under the scheme during 1992-93 consequently improving both the working and economic conditions of the weavers.